

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.47/MP/2016

**Coram:
Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.K.Bakshi, Member
Dr. M.K.Iyer, Member**

Date of Order : 14th of September, 2016

In the matter of

Petition under Section 79 (1) (b) and (f) of the Electricity Act, 2003 for adjudication of claims towards compensation arising out of change in law and consequential reliefs as per provisions of the PPA dated 20.1.2014 read with back to back PPA dated 18.1.2014

**And
In the matter of**

M.B.Power (Madhya Pradesh) Ltd.
239, Okhla Industrial Estate, Phase-III
New Delhi-110 020

....Petitioner

Vs

1. U.P.Power Corporation Limited
7th Floor, Shakti Bhawan,
14, Ashok Marg, Lucknow-226 001
2. Madhyanchal Vidyut Vitran Nigam Ltd.
4A, Gokhale Marg,
Lucknow-226 001
3. Paschimanchal Vidyut Vitran Nigam Ltd.
Urja Bhawan, Victoria Park,
Meerut-250 001
4. Purvanchal Vidyut Vitran Nigam Limited
DLW Bhikharipur, Varansi-221 004
5. Dakshinanchal Vidyut Vitran Nigam Ltd.
Urja Bhawan, NH-2, Agara Delhi Bypass Road,
Sikandra, Agra-282 002

6. PTC India Limited,
2nd Floor, NBCC Tower,
15 Bhikaji Cama Place,
New Delhi-110 066.

....Respondents

Petition No.58/MP/2016

In the matter of

Petition under Section 79 (1)(b) and (f) of the Electricity Act, 2003 for declaration of Change in Law and consequential reliefs as per provisions of the PPA dated 20.1.2014 [between the Petitioner and Respondent No.6] read with back to back PPA dated 18.1.2014 [between the Respondent no.6 and Respondent Nos. 2 to 5]

And

In the matter of

M.B.Power (Madhya Pradesh) Ltd.
239, Okhla Industrial Estate, Phase-III
New Delhi-110 020

....Petitioner

Vs

1. U.P.Power Corporation Limited
7th Floor, Shakti Bhawan,
14, Ashok Marg, Lucknow-226 001
2. Madhyanchal Vidyut Vitran Nigam Ltd.
4A, Gokhale Marg,
Lucknow-226 001
3. Paschimanchal Vidyut Vitran Nigam Ltd.
Urja Bhawan, Victoria Park,
Meerut-250 001
4. Purvanchal Vidyut Vitran Nigam Limited
DLW Bhikharipur, Varansi-221 004
5. Dakshinanchal Vidyut Vitran Nigam Ltd.
Urja Bhawan, NH-2, Agara Delhi Bypass Road,
Sikandra, Agra-282 002
6. PTC India Limited,
2nd Floor, NBCC Tower,
15 Bhikaji Cama Place,
New Delhi-110 066.

....Respondents

ORDER

The petitioner, M. B. Power (Madhya Pradesh) Limited, has filed the present petitions for adjudication of claims arising from change in law and consequential reliefs as per the provisions of the PPAs dated 18.1.2014 and 20.1.2014 entered with the distribution companies of Uttar Pradesh. The Commission vide Record of Proceedings for the hearing dated 5.5.2016 had issued notice on admissibility of the petition, particularly on the issue of composite scheme of the generating station of the petitioner.

2. Learned counsel for the petitioner vide its letter dated 9.9.2016 has sought permission to withdraw both petitions with liberty to institute fresh petition detailing all claims at a later stage.

3. Noting the submission of learned counsel for the petitioner, we dispose of the Petition Nos. 47/MP/2016 and 58/MP/2016 as withdrawn. The petitioner is at liberty to file the fresh petition, if any in accordance with law.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A.S. Bakshi)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson